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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)  
NEW DELHI: DATED THE 25th July, 1984

NOTIFICATION  
(INCOME-TAX)

No. S911 (F.No.197-A/263/82-IT(AI): In exercise of the powers conferred by sub-clause (v) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Sree Siddaganga Mutt, Tumkur Distt." for the purpose of the said section for the period covered by the assessment years 1985-86 to 1987-88.

*sdh*  
( R. K. TEWARI )  
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To  
The Manager,  
Government of India Press,  
Ring Road, Mayapuri Industrial Area,  
(Near Rajouri Garden), New Delhi.

Copy to:-

1. Sree Sivakumara Swamigalu, Sree Siddaganga Mutt, Tumkur Distt.
2. The Commissioner of Income-tax, Karnataka-I, Bangalore, with ref. to his letter F.No.718/126/76-CIT(I) dated 14.2.1984.
3. All Commissioners of Income-tax.
4. Directors of Ins.(IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T.Wing of C.B.D.T., New Delhi.
7. Comptroller & Auditor General of India, New Delhi (20 copies).
8. Bulletin Section of Dte. of Ins.(RS&PR), New Delhi (5 copies).
9. Director of Training, IRS, National Academy of Direct Taxes, Staff College, Nagpur (5 copies).
10. Shri P.K.Kartha, Jt. Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

*Ats Ram*  
( ATMA RAM )  
SECTION OFFICER  
I.T.(AI) SECTION

भारत सरकार

वित्त मंत्रालय

राजस्व विभाग

नई दिल्ली, दिनांक 25 अक्टूबर 1984

अधिसूचना

(आवक)

सं० 5911 [फरवरी 1974/263/82-आवक(नि०-1) ] : आकबर अधिनियम, 1961 (1961 का 43) की धारा 10 के अन्तर्गत (23ग) के उप-अन्तर्गत (V) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय सरकार, उत्तरप्रदेश, उक्त धारा के अन्तर्गत, " श्री सिद्धगंगा मठ, तुमकुड़ जिला " को कर निर्धारण वर्ष 1985-86 से 1987-88 तक के अन्तर्गत आने वाली आयों के लिए अधिसूचित करती है ।

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( आर०के० तिवारी )

अवर सचिव, भारत सरकार

सेवा में,

प्रबंधक,

भारत सरकार ब्रेस,

रिंग रोड, मायापुरी औद्योगिक क्षेत्र,

(राजीव गान्धी के पास), नई दिल्ली ।